

(b) 20.

(c) and (d). None of the licences granted for Kerala State have been revoked. In all these cases the individual undertakings concerned have either been already established or are in the process of being established.

#### Urea Formaldehyde

**559. Shri Kodiyan:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total quantity of urea formaldehyde resins imported annually and the value thereof;

(b) whether there is any proposal to manufacture these resins in the country; and

(c) if so, the main details of the proposal?

**The Minister of Industry (Shri Manubhai Shah):** (a) Following are the details of imports of Urea Formaldehyde Resins during the years 1957 to 1960 (January—July only).

Year	Quantity (Tons)	Value (Rs. Lakhs)
1957	997	18.84
1958	651.85	12.52
1959	1,573	28.84
1960	863	17.2

(Jan.—July)

(b) Yes, Sir.

(c) Eight schemes have been licensed under the Industries (Development and Regulation) Act, 1951 in different parts of the country for the manufacture of Urea Formaldehyde Resins, mainly used by the Plywood, Paint and Textile Industries, for an aggregate capacity of approximately 6,000 tons per annum. A few units have already gone into production and the rest of the schemes are under implementation. At present, both the raw materials required, namely Urea and Formaldehyde are being mainly imported. The possibility of using indigenous Urea is being examined and Formaldehyde may be manufactured within the country by the end of the

next year. Raw material imports may then be considerably reduced.

#### Rupee Payment Agreements

**560. Shri P. C. Borooah:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) what are the countries with which the Government of India has concluded rupee payment agreement; and

(b) what are the imports and exports with each of these countries during 1959-60?

#### The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The names of the countries with which the Government of India have concluded rupee payment agreements and the statistics of India's imports from, and exports to, each of these countries for the calendar year 1959 and for January-June, 1960 are given in the statement laid on the Table. [See Appendix I, annexure No. 91]. Statistics for the financial year 1959-60 are not readily available.

The State Trading Corporation has, in addition, rupee payment agreements with official trade organizations in North Korea and Tunisia.

#### Uranium

**561. { Shri Goray:  
Kumari M. Vedakumari:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that West Germany has developed a method of producing cheap uranium; and

(b) whether our Atomic Energy Commission is trying to obtain the know-how of this process from the West German atomic scientists?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Reports have appeared in the press that West Germany has developed a method of enriching uranium by using a centrifuge for the

separation of the isotopes of uranium, resulting in the enrichment of uranium 235.

(b) The newspaper reports also said that as enriched uranium can be used for the manufacture of atomic weapons, the process would be kept secret and not divulged to other countries. However, technical papers on the theory of the method were presented at the United Nations International Conference on the Peaceful Uses of Atomic Energy held at Geneva in 1958.

### Import of Rubber Tyres

**562. Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) what are the total number of rubber tyres imported by the State Trading Corporation upto the middle of October, 1960; and

(b) the distribution arrangements made by the State Trading Corporation?

**The Minister of Commerce (Shri Kanungo):** (a) Upto the middle of October, 1960 the State Trading Corporation imported 25,315 sets of tyres and tubes against the total quantity of 60,241 sets contracted for.

(b) Tyres and tubes are distributed by the State Trading Corporation through their distributors who are agents to foreign suppliers, directly to actual owners of vehicles on "first come first served" basis subject to their producing an ownership certificate from the concerned Regional Transport Authority. Certain priority is given to public sector requirements and the requirements of vehicles engaged in the transportation of ores for export purposes.

### संयुक्त राष्ट्र संघ की सदस्यता

**५६३. श्री डामर :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) किसी देश को संयुक्त राष्ट्र संघ का सदस्य बनाने की कसौटी क्या है; और

(ख) संयुक्त राष्ट्र संघ का सदस्य बनने के लिये एक नये राष्ट्र को किस प्रकार की कठिनाइयों का सामना करना पड़ता है ?

**प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) :** (क) संयुक्त राष्ट्र चार्टर के अनुच्छेद ४, पैरा (१) के अनुसार ऐसे सभी शान्ति प्रेमी राज्य संयुक्त राष्ट्र के सदस्य बन सकते हैं जो संयुक्त राष्ट्र चार्टर में दी गई जिम्मेदारियों को स्वीकार करते हैं और जो उस संस्था की राय में उन जिम्मेदारियों को पूरा करने के लिये तैयार हों और उन्हें निभा सकते हों ।

(ख) चार्टर के अनुच्छेद ४, पैरा (२) के अन्तर्गत, किसी राज्य को संयुक्त राष्ट्र का सदस्य बनने के लिये यह आवश्यक है कि सुरक्षा परिषद् के ७ सदस्यों के वोट (इसमें पांचों स्थायी सदस्यों का सहमति सूचक वोट भी शामिल है) और महासभा के सदस्यों का बहुमत उसके पक्ष में हो ।

### राजनयिक सम्बन्ध

**५६४. श्री डामर :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्र देशों के बीच किम कसौटी और आघार पर परस्पर राजनयिक सम्बन्ध स्थापित किये जाते हैं; और

(ख) किन-किन देशों में भूतपूर्व भारतीय राज्यों के शासक और उनके परिवार के सदस्य राजदूत अथवा उच्च आयुक्त नियुक्त किये गये हैं ?

**प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) :** (क) राजनयिक सम्बन्ध कई प्रकार के होते हैं, राजनीतिक, व्यापारिक, सांस्कृतिक और कौंसली । ग्राम तीर पर, स्वाधीन देशों के बीच राजनीति की दृष्टि से राजनयिक सम्बन्ध किये जाते हैं और सहूलियत के लिहाज से मिशन स्थापित किये जाते हैं ।

(ख) चिली, कम्बोडिया ।